

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3781
ANSWERED ON:05.08.2014
THREAT TO PANCHAYAT REPRESENTATIVES
Roy Prof. Saugata

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of threat to Panchayat Representations by terrorists in the State of Jammu and Kashmir;
- (b) if so, the details thereof;
- (c) the number of cases of attack on the said representatives and the number of persons killed/injured during each of the last three years and the current year; and
- (d) the measures taken by the Government to check such activities?

Answer

MINISTER OF STATE IN MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

- (a) to (c): As per the reports received from the State Government of Jammu and Kashmir, some of the Panchayat representatives were attacked by the Militants in the recent times in the Kashmir Valley. During 2011-2013, five elected representatives (four Sarpanches and one Deputy Sarpanch) were killed. In the current year, till May 2014, three elected representatives (two Sarpanches and one Village head) are reported to have been killed.
- (d): The State Government have taken several measures to instill confidence and a sense of security among the Panchayat representatives and to reduce their threat perception. The measures inter alia include
- (i) strengthening of security grid and sanitization of the vulnerable areas;
 - (ii) working out proper security assessment of the Panchayat members to provide them security cover if needed;
 - (iii) ensuring close co-ordination and synergy amongst different agencies to avoid such incidents in future;
 - (iv) sharing intelligence inputs by different security agencies on a daily basis and
 - (v) intensifying night patrolling and area domination by Army in the vulnerable areas.